

you either to accept it or reject it or amend it. How can I allow an adjournment motion about a matter which is already pending in the House? The matter is pending before the House. I have allowed 377.

(Interruptions)**

No further discussion. Please do not record anything.

(Interruptions)**

12.02 hrs.

PAPERS LAID ON THE TABLE

WATER (PREVENTION AND CONTROL OF POLLUTION) 2ND AMDT. RULES, 1978

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Water (Prevention and Control of Pollution) (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 515(E) in Gazette of India dated the 30th October, 1978, under sub-section (3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-2755/78]

FERTILIZER (CONTROL) AMENDMENT ORDER, 1978

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table a copy of the Fertilizer (Control) Amendment Order, 1978 (Hindi and English versions) published in Notification No. G.S.R. 426(E) in Gazette of India dated the 23rd August, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2756/78].

REPORT AND REVIEW IN RESPECT OF VICTORIA MEMORIAL HALL, CALCUTTA FOR 1977-78

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE

**Not recorded.

2962 LS—12.

(DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:—

(1) A copy of the Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta for the year 1977-78 together with the Certified statement of accounts.

(2) A copy of the Review (Hindi and English versions) on the working of Victoria Memorial Hall, Calcutta, for the year 1977-78.

[Placed in Library. See No. LT-2757/78].

PAYMENT OF BONUS (AMDT.) ORDINANCE, 1978 ADDITIONAL DUTIES OF EXCISE (TEXTILES AND TEXTILE ARTICLES) ORDINANCE, 1978 AND SUGAR UNDERTAKINGS (TAKING OVER OF MANAGEMENT) ORDINANCE, 1978

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2) (a) of the Constitution:—

(1) The Payment of Bonus (Amendment) Ordinance 1978 (No. 3 of 1978) promulgated by the President on the 8th September, 1978. [Placed in Library. See No. LT-2758/78].

(2) The Additional Duties of Excise (Textiles and Textile Articles) Ordinance, 1978, (No. 4 of 1978) promulgated by the President on the 3rd October, 1978. [Placed in Library. See No. LT-2759/78].

(3) The Sugar Undertakings (Takings over the Management) Ordinance, 1978 (No. 5 of 1978) promulgated by the President on the 9th November, 1978. [Placed in Library. See No. LT-2760/78].

PRESIDENT'S ORDERS IN RELATION TO THE UNION TERRITORY OF MIZORAM AND PONDICHERRY

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI DHANIK LAL MANDAL): I beg to lay on the Table copy each of the following Orders (Hindi and English versions) issued under section 51 of the Government of Union Territories Act, 1963:—

(1) S.O. 644(E) published in Gazette of India dated the 11th November, 1978 notifying President's Order dated the 11th November, 1978, in relation to Union territory of Mizoram. [Placed in Library. See No. LT-2761/78].

(2) S.O. 645(E) published in Gazette of India dated the 12th November, 1978 notifying President's Order dated the 12th November, 1978, in relation to Union territory of Pondicherry. [Placed in Library. See No. LT-2762/78].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955 AND SUGAR UNDERTAKINGS (TAKING OVER OF MANAGEMENT) RULE, 1978

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SNGH): I beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. 438(E) published in Gazette of India dated the 30th August, 1978 containing corrigendum to Notification No. G.S.R. 414(E) dated the 16th August, 1978 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2763/78].

(2) A copy of the Sugar Undertakings (Taking Over of Management) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 552(E) in Gazette of India dated the 13th November, 1978, under section 21 of the Sugar Undertakings (Taking Over of Management) Ordinance, 1978. [Placed in Library. See No. LT-2764/78].

REPORTS ETC., UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, 1970 NOTIFICATIONS UNDER GOLD (CONTROL) ACT, 1968, CUSTOMS TARIFF ACT, 1975, CENTRAL EXCISE RULES, 1944, AND CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFQUARULLAH): I beg to lay on the Table:—

(1) to relay on the Table a copy each of the following Report* (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

(i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1977 along with the Accounts and Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

*The Reports were previously laid on the Table on the 4th August, 1978.